

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL		
PETITION NUMBER	: CP/4/2016	
NAME OF THE PETITIONER(S)	: YSP PAULRAJ	
NAME OF THE RESPONDENT(S)	: STORE N MOVE PVT	LTD
UNDER SECTION	: 241/242 OF COMPANIES ACT 2016	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
E. OMPRAKASH (Senior Counsel) (B VM KARTHIK.	R _{1,4,5}	V. roxicans
Ramalingan Associated T-SARAVANAN W. DHATCHAYANET	P2/P3 & P6.	Ahi
LARTHER SESHADER	for petition	

ORDER

Counsel for petitioner present. Counsel for R1, R4 & R5 and Counsel for R2, R3 & R6 are present. Counsel for petitioner reported ready for submitting arguments. Counsel for R1, R4 & R5 prayed time for submitting arguments in CA 17/2017. Time extended at request for submitting arguments in the CA alongwith the CP. Put up on 23.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)

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